

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 2, 2007

No. 672 /JR(S)/2007

Sri **Rajesh Upadhyay**, Additional Chief Judicial Magistrate (Northern Railway) Allahabad to be Chief Judicial Magistrate, Allahabad vice Smt. Brijesh Singh.

No. 673 /JR(S)/2007

Smt. **Brijesh Singh**, Chief Judicial Magistrate Allahabad to be Chief Judicial Magistrate, Hardoi Sri Mohd. Gulam-Ul-Madar.

No. 674 /JR(S)/2007

Sri **Mohd. Gulam-Ul-Madar**, Chief Judicial Magistrate, Hardoi to be Civil Judge, Senior Division, Hardoi vice Sri Bans Bahadur Yadav.

No. 675 /JR(S)/2007

Sri **Bans Bahadur Yadav**, Civil Judge, Senior Division, Hardoi to be Additional Chief Judicial Magistrate, Hardoi vice Sri Ram Chandra Singh-VI.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 676 /JR(S)/2007

Sri **Ram Chandra-VI**, Additional Chief Judicial Magistrate, Hardoi to be Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Hardoi.

No. 677 /JR(S)/2007

Km. **Indu Dwivedi**, Additional Chief Judicial Magistrate, Hapur (Ghaziabad) to be Additional Chief Judicial Magistrate, Etawah.

BY ORDER OF THE COURT,

Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 173 /JR (S)/2007: Allahabad: Dated: July 2, 2007.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).

5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. The District & Sessions Judges, Allahabad, Hardoi, Ghaziabad & Etawah. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Allahabad, Hardoi, Ghaziabad & Etawah. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)